

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 1153  
(TO BE ANSWERED ON THE 31<sup>st</sup> July 2023)**

**INTERNATIONAL AIR TRAVELLERS AT AIRPORTS IN ANDHRA  
PRADESH**

1153. SHRI KANAKAMEDALA RAVINDRA KUMAR

Will the Minister of CIVIL AVIATION be pleased to state:-

(a) the details of the steps taken to improve/increase number of international passengers from the airports of Vijayawada and Visakhapatnam Airports in the State of Andhra Pradesh; and

(b) the details of the steps taken to improve/increase number of international passengers from the airport at Tirupati and Andhra Pradesh which is a religiously important place and attracts devotees from all over the world?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) and (b) International flight operations are governed by bilateral Air Services Agreement (ASA) between India and the respective countries. In accordance with ASA, Indian designated carriers are free to mount operations to/from any international airport including Tirupati, Vijayawada and Visakhapatnam airports to foreign destinations as per mutually agreed capacity limits.

Visakhapatnam is also included in the list of 18 tourist destinations where the Indian carriers and carriers of SAARC (except Afghanistan and Pakistan) and ASEAN countries (Singapore, Malaysia, Thailand, Brunei, Vietnam, Indonesia, Myanmar, Cambodia, Philippines and Laos) can operate unlimited frequencies subject to availability of slots at the airport.

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